NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 429/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: M/s. Key To Riches Investment & Leasing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

DESIGNATION S. No. Howard Juli Adent 1.

SIGNATURE

ORDER

CSP 425/230-232/NCLT/MB/MAH/2017

CSP 426/230-232/NCLT/MB/MAH/2017

CSP 427/230-232/NCLT/MB/MAH/2017

CSP 428/230-232/NCLT/MB/MAH/2017

CSP 429/230-232/NCLT/MB/MAH/2017

CSP 430/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 24.8.2017.

sd/-**V. NALLASENAPATHY** Member (Technical)

Sd/-**B.S.V. PRAKASHKUMAR** Member (Judicial)